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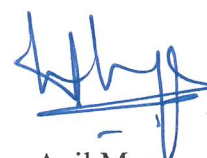
INVITATION FOR EXPRESSION OF INTEREST FOR FUTURE ENTERPRISES LIMITED OPERATING IN MANUFACTURING OF TEXTILES AT MAHARASHTRA AND KARNATAKA, INVESTING ACTIVITIES AND LEASING OF RETAIL STORE INFRASTRUCTURE ACROSS INDIA.

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN No.	Future Enterprises Limited PAN : AAACP6317L CIN : L52399MH1987PLC044954
2.	Address of the registered office	Knowledge House, Shyam Nagar, off. Jogeshwari-Vikhroli Link Road, Jogeshwari (East), Mumbai – 400 060
3.	URL of website	www.felindia.in
4.	Details of place where majority of fixed assets are located	Maharashtra and Karnataka
5.	Installed capacity of main products/ services	Manufacturing of garments- a) Trousers – 70,000 pieces/month b) Shirts – 60,000 pieces/month Investments in other businesses including insurance business.
6.	Quantity and value of main products/ services sold in last financial year	As per the Financial Statements for FY 2022-23, the revenue from operations was INR 104.53 crores.
7.	Number of employees/ workmen	As on 19 December 2023, the Corporate Debtor has approximately 796 employees/ workmen.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Expression of interest is being invited for Clusters of assets of the Corporate Debtor in terms of Regulation 36A and Regulation 36B(6A) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016. Please refer detailed invitation of expression of interest with details of Clusters of assets of the Corporate Debtor, and relevant dates for subsequent events of the process, available at: https://felindia.in/cirp/EOI.html Last available financial statements available at: https://felindia.in/cirp/investor.html



		List of creditors available at: https://felindia.in/cirp/claims.html
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The resolution applicants must be eligible under Section 29A of the Insolvency and Bankruptcy Code, 2016. Refer detailed invitation of expression of interest available at: https://felindia.in/cirp/EOI.html
10.	Last date for receipt of expression of interest	16 January 2024
11.	Date of issue of provisional list of prospective resolution applicants	21 January 2024
12.	Last date for submission of objections to provisional list	26 January 2024
13.	Date of issue of final list of prospective resolution applicants	28 January 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	28 January 2024
15.	Last date for submission of resolution plans	27 February 2024
16.	Process email id to submit Expression of Interest	irp.future@gmail.com



Avil Menezes



As Resolution Professional of Future Enterprises Limited
 Authorization for Assignment valid till 27 November 2024
 Registration No. IBB/IPA-001/IP-P00017/2016-17/10041
 Reg. Address: 106, 1st Floor, Kanakia Atrium 2,
 Cross Road A, Behind Courtyard Marriott,
 Chakala, Andheri East, Mumbai - 400093
 Email: avil@caavil.com, irp.future@gmail.com

Date : 26 December 2023
 Place: Mumbai